

While the overall resources available can support an investment programme of this nature, the realisation of programme would largely depend upon the effectiveness with which the private and co-operative sectors are able to tap these resources. No suggestion has been made so far for the grant of Tax Certificates or other tax concessions specifically for the consumer goods industries.

**वरिष्ठ रेलवे अधिकारियों तथा निम्न पदाली के अन्य अधिकारियों को स्थायी बनाने के बारे में नियमों में असमानता**

\*623. श्री भ्राम प्रकाश त्यागी : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि रेलवे के एक नियम के अनुसार ऐसे वरिष्ठ अधिकारियों को, जिन्होंने तीन वर्ष लगातार सेवा की हो, स्थायी होने के लिए प्रशिक्षण प्राप्त करने अथवा कोई परीक्षा देने की आवश्यकता नहीं होती परन्तु निम्न पदाली के अधिकारियों पर यह नियम लागू नहीं होता तथा विभाग में उन्होंने चाहे कितने ही वर्ष सेवा की हो, जब तक वे परीक्षा नहीं देते हैं, वे अस्थायी ही रहते हैं; और

(ख) यदि हाँ, तो इसमें दभाव के क्या कारण हैं ?

**रेलवे मंत्री (डा० राम सुभग सिंह) :**

(क) जी नहीं ।

(ख) सवाल नहीं उठता ।

#### **Overhead Mono-Rail System in Delhi and New Delhi**

\*624. SHRI M. L. SONDHI: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is technically feasi-

ble to introduce an overhead mono-rail system in New Delhi and Delhi;

(b) the likely cost on the project; and

(c) whether the project will require foreign technical help or it can be built with indigenous resources?

THE MINISTER OF RAILWAYS (DR. RAM SUBHAG SINGH): (a) to (c). The question of providing mass rapid transit systems (such as the provision of underground or overhead Railway lines) for the metropolitan cities in the country such as Delhi is being examined by the Metropolitan Transport Team of the Planning Commission. The Team has not yet made its recommendations in regard to the provision of such a system in Delhi. It is, therefore, too early to comment on the feasibility of such a system or the technical assistance (foreign or otherwise) that will be involved.

#### **Loss due to Catering on Railways**

\*625. SHRI K. M. Koushik: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the Railways have been incurring loss due to catering; and

(b) if so, the extent of loss incurred during the years 1965-1968 in each zone?

THE MINISTER OF RAILWAYS (DR. RAM SUBHAG SINGH): (a) Prior to the year 1966-67, Departmental Catering on Railways had incurred losses except in the year 1963-64. During 1966-67, 1967-68 and 1968-69, Departmental Catering on Railways has earned some profits on an overall basis.